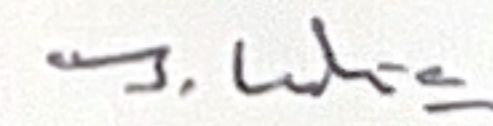


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
JAI AMBEY METALS PRIVATE LIMITED OPERATING IN MANUFACTURING OF
IRON AND STEEL PRODUCTS AT WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	JAI AMBEY METALS PRIVATE LIMITED CIN- U27109WB2004PTC099889 PAN- AABCJ5797P
2.	Address of the registered office	Registered Office: -G T Road, Panagarh Bazar, Paschim Burdwan, West Bengal, India, 713148
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Plant Location: Village & P.O Ghutgoria, P.S Barjora, District-Bankura-722168
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	Value of main product- Rs.121.40 Crores (Figures as per the audited balance sheet for the year ended on 31.03.2025)
7.	Number of employees/ workmen	Nil (As on date)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail cirp.jaiambey@gmail.com and from the IBBI website: https://ibbi.gov.in/en/claims/corporate-personals
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to cirp.jaiambey@gmail.com
10.	Last date for receipt of expression of interest	18-05-2026
11.	Date of issue of provisional list of prospective resolution applicants	28-05-2026
12.	Last date for submission of objections to provisional list	02-06-2026
13.	Date of issue of final list of prospective resolution applicants	08-06-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11-06-2026
15.	Last date for submission of resolution plans	11-07-2026
16.	Process email id to submit Expression of Interest	cirp.jaiambey@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME.	No information is available regarding the MSME registration status of the Corporate Debtor.

For, Jai Ambey Metals Private Limited



Klass Insolvency Resolution Professionals Private Limited
Resolution Professional

CA. Jitendra Lohia- Authorised Signatory

Reg No: IBBI/IPE-0024/IPA-1/2024-25/50083

Klass Insolvency Resolution Professionals Private Limited
(Through its Authorised Signatory Mr. Jitendra Lohia)

Resolution Professional

Jai Ambey Metals Private Limited

Reg No: IBBI/IPE-0024/IPA-1/2024-25/50083

Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020

Reg. Email - jitulohia@knjainco.com

AFA No: AA1/50083/02/300627/20090, AFA Valid up to – 30/06/2027

Date: 03.05.2026

Place: Kolkata